NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/169/2016

NAME OF THE PETITIONER(S)

: Arti Meenakashi Muthiah

NAME OF THE RESPONDENT(S)

: The Reliance Motor Company Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TK BHASKAR

Council for Pihhioner AllShelp

S. Santhanaknishnan Tryambak kannan | Karitha surana

counsel for Respondents

ORDER

Counsels for both the parties are present. Representative for the Respondent prayed for time for making final submissions. At request, time is enlarged. Put up on 09.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk